

2013, wherein the issue of the ambush of our patrol by Pakistan Border Action Team on 8th January, 2013, mutilation of bodies of our soldiers and return of head of the martyr was raised by India. The Pakistan delegation refuted our charges. There have been 14 ceasefire violations by Pakistan Army since the Brigade Commander level Flag Meeting on 14th January, 2013. Pakistan fired Small Arms, Medium and Heavy Automatic Weapons and 82 mm mortars during these Ceasefire violations. The Armed Forces are committed to provide security to the country against external aggression, including the Indo-Pak border.

**Demand for additional supply of missiles to Aram Barak-I AMD system**

346. DR. CHANDAN MITRA: Will the Minister of DEFENCE be pleased to state:

(a) whether Government has shot down the repeated demand of Navy for additional supply of missiles to arm Barak-I Anti-Missile Defence (AMD) system fitted on frontline warships including INS Virat and Stealth frigates;

(b) if so, the reasons therefor;

(c) whether it is a fact that due to critical shortfall of missiles, the Navy has been forced to curtail even practice firing of the Barak-I AMD system; and

(d) if so, the alternative arrangement made by Government keeping in view the critical operational urgency of Navy for acquiring the adequate number of Barak-I missiles?

THE MINISTER OF DEFENCE (SHRI A. K. ANTONY): (a) and (b) No, Sir.

(c) and (d) The practice firings are aligned as per stocks. Divulging further details on this issue will not be in the interest of National Security.

**Purchase of milk by military establishment in Goa**

347. SHRI SHANTARAM NAIK: Will the Minister of DEFENCE be pleased to state:

(a) whether the military establishment in the State of Goa has stopped buying milk from Goa Dairy;

(b) if so, the reasons therefor;